

S.No. Details of the properties de-requisitioned during the last two years (i.e., 1977-78 & 1978-79)	Name of owner	Date of de-requisition	Reasons for de-requisition	
1	2	3	4	5
7 Flat No. 84-D, Park Street, Calcutta.	Smt. Chaya Guha.	Rani	1-6-77	To fulfill a commitment made by Govt. in 1958 that the flat would be released on its vacation by the Govt. allottee.
8 Gr. Fl. premises at Church Lane, Br. I/ Calcutta. (Office).	No. 2, M/s. OSWAL Holdings. VIII	M/s. OSWAL Holdings.	11-9-78	As a matter of policy it was decided in 1969 to derequisition the accommodation on its vacation by the occupying department.
9 One Flat at 77-D, Park Street, Calcutta. (Residential).	S.P. Jaiswal, Industrialist & Mill owner.	S.P. Jaiswal, Industrialist & Mill owner.	19-10-78	To fulfill a commitment made by Govt. in 1969 that Govt. would release the flat as and when it fell vacant. The flat was also in a bad state of repairs.
10 167, Rash Behari Avenue, Calcutta.	Shri Pradeep Roy	Shri Pradeep Roy	9-3-79	As per the orders of the High Court Calcutta the premises was to be released as soon as it was vacated by the allottee. The owner had contended that the accommodation was required for his personal use.

Conversion of Type II Quarters into Type III Quarters in Sarojini Nagar, New Delhi

9828. SHRI RAJARAM SHANKAR-RAO MANE: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether type II quarters of Sarojini Nagar, New Delhi have been converted into type III quarters recently;

(b) if so, the reasons therefor; and

(c) what additional facilities or amenities are proposed to be provided in the quarters?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR

BAKHT): (a) and (b). Government decided in 1975 to revise the plinth areas of various types of Government residential accommodation in the General Pool in Delhi and other stations. On this basis the existing Government residences in General Pool in Delhi will be reclassified in phases. As a first step, type II quarters in Sarojini Nagar have been upgraded as type III.

(c) No additional facilities are proposed to be given as quarters are classified mainly on the basis of plinth area.

Complaints by the Residents of D.D.A. Built Colonies

9829. CHAUDHURY BRAHM PRAKASH: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state: